

**Information dissemination system regarding financial schemes for technical entrepreneurs**

2129. SHRI AMAL DATTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have set up any information dissemination system regarding available financial schemes for technical entrepreneurs; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Various organisations of the Central Government, the State Governments, the financial institutions, and the banks, have schemes of assistance to technical entrepreneurs including provision of finance on easy terms. Each Organisation disseminates information relating to these schemes through the public media, the newspapers, the periodicals, through special pamphlets and brochures from time to time. The Small Industries Service Institutes (SISIs), its Extension Centres, the Technical Consultancy Organisations (TCOs), established by the financial institutions also provide information and consultancy services to the technical entrepreneurs. Small Industries Service Institutes located in various parts of the country also conduct training programmes for entrepreneurial development in various parts of the country.

**Revision of Wage Structure of Central Government Employes**

2130. SHRIMATI SUSEELA GOPALAN: Will the Minister of FINANCE be pleased to state ; what steps have been taken for revision of the wage structure of the Central Government employees on the principal of fair comparison with the wages prevalent in public sector undertakings and grant of Rs. 150/- as interim relief pending finalisation of such talks immediately?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : The appointment of Fourth Central Pay Commission has already been announced in Finance Minister's Budget Speech 1983-84 on 28-2-1983.

**Sale of spurious smuggled Perfumes in Delhi**

2131. SHRI BHIKU RAM JAIN : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of spurious smuggled perfumes and other products sold on pavement stalls in the capital ; and

(b) if so, the steps taken to curb the evil ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) :

(a) Yes, Sir. Instances of the type have come to Government's notice.

(b) The Customs authorities in Delhi conduct surprise checks and searches on shops, stalls, hawkers and vendors in the principal markets of the city with a view to preventing the open display and sale of smuggled goods.

**Making of Islamic Bomb by Pakistan**

2132. SHRI R.P. YADAV ;  
 PROF. P.J. KURIEN ;  
 SHRI CHITTA BASU ;  
 SHRI ATAL BIHARI VAJAYEE ;  
 SHRI BABURAO PRANJPE ;  
 SHRI R.P. GAEKWAD :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware of the potential of A-Bomb making by Pakistan;

(b) whether Government are aware that some other countries are helping Pakistan to make 'Islamic Bomb' and

(c) if so, the details thereof and the steps taken by Government to meet the threat ?

**THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) :**

(a) Available information suggests that Pakistan is continuing her efforts to acquire uranium enrichment and nuclear fuel reprocessing capability which would enable her to detonate a nuclear device.

(b) Pakistan has reportedly received assistance in the nuclear field from some countries. It will not be desirable to disclose details.

(c) Government keep all developments impinging on the country's security under constant watch and initiate appropriate measures from time to time to maintain full defence preparedness.

### **Problems of man-made Textile Industry**

2133. SHRI B.D. SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have made any assessment of the growth and the problems of the country's man-made textile industry in recent years;

(b) if so, the details thereof; and

(c) what steps have been taken by Government to remove the impediments in the growth of the man-made textile industry in the country and for its modernisation keeping pace with the technological changes in advanced countries with a view to bring about all round improvement in its performance ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) :** (a) to (c). The growth and the problems of man-made textile industry are considered as a part of the textile policy which is kept under constant review. With a view to ensure availability of raw materials and help in achieving modernization of the industry following measures have already been taken :—

(i) In addition to the steps taken for augmenting indigenous capacity for production of man-made fibres/yarns, imports are allowed freely to meet the domestic requirements;

(ii) Loom-to-loom replacement and import of sophisticated textile machines like shuttleless looms etc. is permitted freely to help 'modernisation' of Textile Industry.

### **Free Trade Zones**

2134. SHRI SKARIAH THOMAS: Will the Minister of COMMERCE be pleased to state :

(a) Whether Government have any proposal to increase the number of free trade zones in the country ;

(b) whether any request has been received from Kerala for setting up a free trade zone in Kerala; and

(c) if so, the decision taken thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) :** (a) to (c). The Government has not yet taken a decision to establish more free trade zones in the country.